

ITEM NO.26

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Transfer Petition(s)(Civil) No(s). 2563/2023

RAKSHA DEVI YADAV

Petitioner(s)

VERSUS

RAJESH PRASAD YADAV

Respondent(s)

(IA No.198584/2023-STAY APPLICATION )

Date : 06-05-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. R. Ilam Paridi, AOR  
Mr. R. Vishnu Kumar, Adv.  
Mr. Aman Kumar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Ld.counsel for the petitioner has filed an application for substituted service by way of publication in respect of the sole respondent. Same is allowed. Proof of publication be filed by the next date.

List again on 23.7.2024.

APARNA AJITSARIA  
Registrar